

**LD Library : Important New Arrivals**

1.	Bidani, S.N. Credit risk management/ S.N.Bidani, P.K.Mitra and Pramod Kumar-- New Delhi : Taxmann, 2004.16,174p. ISBN : 81-7496-532-7. 332.12068 BID AND OTH	6.	Naik, Keshav S. FEMA : Foreign exchange management in India /Keshav S.Naik and Vinita Naik - Danait -- 2nd -- Mumbai : Snow-White 2003 cxi, 1228p ISBN : 81-8159-025-2 343 54032 NAI AND NAI-DAN
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2.	The constitution of India /Government of India -- New Delhi : Government of India, 2003. xx, 417p 342.54023 GOI	7.	Ramamurthy, T.R. Guide to FEMA /T.R. Ramamurthy -- 3rd - New Delhi : Bharat Law House, 2003. 1573p. ISBN : 81-7737 -072-3. 343.54032 RAM
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3.	Atre, B.R. Legislative drafting: Principles and techniques / B.R.Atre. -- New Delhi : Universal Law Publishing, 2001 xxii, 302p. ISBN : 81-7534-250-8. 342.54057 ATR	8.	Income Tax Act/Taxmann -- New Delhi: Taxmann, 2004 . vp. 343.54052 TAX
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4.	Sekar, K.R. Landmark judgements of supreme Court on Direct Taxes Analysis including quotes, words and phrases defined /K.R.Sekar -- Mumbai : Snow White Publications, 2003. xxxii, 815p. ISBN: 81-8159-006-6. 343.040264 SEK	9.	Kang The Law and Practice of Income Tax/ Kanga, Palkhivala and Vyas 9th -- New Delhi : Lexix Nexis (Butterworths), 2004 2v. (cccxiv, 2768p.) ISBN : 81-8038-045-9. 343.54052 KAN AND OTH
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11.	Chitty Mercantile contracts /Chitty, edited by Barry Chedlow -- 1st Indian Reprint -- New Delhi : Universal Law Publishing, 2001. 1x, 673p. ISBN : 81-7534-209-5 346.02 CHI	17.	Gupta , S.N. Dishonour of cheques: Liability-Civil and Criminal / S.N.Gupta -- 4th -- New Delhi : Universal Law Publishing, 2001. xlii, 410p ISBN : 81-7534-207-9 346.5409026 GUP
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12.	Cheshire Law of Contract / Cheshire, Fifoot and Furmstone -- 14th -- New Delhi: Butterworths (Lexis Nexis), 2003 (Indian Reprint). ixi, 762p. ISBN : 81-8038-040-8. 346.54020263 CHE AND OTH	18.	Parthasarthy, M.S. Cheques in law and practice/ M.S.Parthasarthy -- 6th -- New Delhi: Universal Law Publishing,2003, lxxxii, 897p. ISBN : 81-7534-335-4. 346.54096 PAR
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13.	Bhandari, M.C. Practical approach to deeds and documents / M.C.Bhandari -- New Delhi : Ashoka Law House, 2003, Ixiv, 1968p 346.540438026 BHA	19.	Bansal, A.K. Law of international commercial arbitration / A.K.Bansal -- New Delhi: Universal Law Publishing, 1999 xxxviii, 540p ISBN: 81-7534-149-x. 347.5409 BAN
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14.	Corporate Laws 2004/ Taxmann – New Delhi : Taxmann 2004 -- vp. ISBN :81-7496-539 – 4 346.54066 TAX	20.	Craies, W.F. Craies on statue law /W.F. Craies, edited by S.G.G.Edgar. - 7th, (2nd Indian Repr) -- New Delhi : Universal Law Publishing, 2002 cxix, 640p. ISBN : 81-7534-137-4. 348.42022 CRA
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15.	Morje, Mahabaleshwar N.Pracitcal guide to cooperative housing societies : Problems and solutions /Mahabaleshwar N.Morje -- Mumbai: Current Publications, 2003 . xl, 423p. 346.540668 MOR	21.	Eskridge, William N. Dynamic statutory interpretation/William N.Eskridge --1st Indian Reprint - New Delhi : Universal Law Publishing, 2000 . ix, 438p. ISBN : 0-674-1878-7 348.7322 ESK
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16.	Ramaiya A. Guide to the Companies Act/ A.Ramaiya; rev.ed.by Y.V.Chandrachud and S.M.Dugar -- 16th -- Nagpur: Wadhwa, 2004 3v., 3appendices.vp. 346.54066 RAM 4034; Part 1 4035; Part 2 4036; Part 3, 4037; Appendix 1 Appendix 2 4039; Appendix 3	22.	Agarwal, Sanjiv Corporate governance: Concept and dimensions / Sanjiv Agarwal-- Mumbai : Snow White, 2003. xxxii, 423p. ISBN: 81-8159-024-4. 658.4 AGA
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